

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

Civil Misc. Review Application No. 70 of 2002

In

Original Application No. 1045 of 1996

Allahabad this the 27th day of February, 2003

Hon'ble Maj Gen K.K. Srivastava, Member (A)
Hon'ble Mr. A.K. Bhatnagar, Member (J)

Union of India and Applicants
Others

Versus

Mohan Ram Respondent

C/Rev. Shri A. Sthalekar

O R D E R (Oral)

By Hon'ble Maj Gen K.K. Srivastava, Member (A)

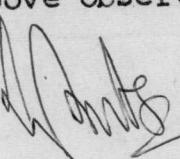
This review application no. 70/02 has been filed for review of the order dated 03.06.02 passed in O.A. No. 1045/96. The O.A. was filed on 19.09.96. The applicants-respondents have stated in para-6(a) that the applicant in the O.A. expired on 25.12.99. However, at the time of arguments ~~ef~~this fact was not brought to the notice of the Court either by the applicant's counsel or by the respondents' counsel. We would also like to observe that no substitution application was moved in this regard after the death of the applicant on 25.12.99.

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2. In the facts and circumstances, the order of this Tribunal dated 03.06.02 passed in O.A. No. 1045 of 1996 cannot be implemented as it should ~~have~~ ^{be} deemed to be abated. The respondents may not take any action on the order of this ~~tribunal~~ dated 03.06.02 as the order has become void, which is ~~set aside~~. The review application is disposed of with the above observation.


Member (J)


Member (A)

/M.M./